

Annexure-8

Name of the Corporate Debtor: M/s Mahendra Investment Advisors Pvt Ltd

Date of Commencement of CIRP: 28.04.2021 (but Order uploaded on 04.05.2021)

List of Creditors as at 06.05.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lex Arjava LLP	25-05-2021	35750	35750	Advocate Fee		0	No	Nil			0		
2	SEW & Prasad JV	04-08-2022	427347397	427347397	Invocation of Corporate Guarantee		427347397	No	Nil	0	0	0	0	Re-examined the claim as per the direction of the Hon'ble NCLT dated 04.05.2023, which condoned the delay in submission of the claim and remitted the matter back to the RP, to examine the claim afresh, uninfluenced by his earlier conclusions.
			427383147	427383147			427347397					0		